

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO.5644  
TO BE ANSWERED ON 26<sup>TH</sup> JULY, 2019**

**ROGI KALYAN SAMITIS AND HOSPITAL MANAGEMENT SOCIETIES**

**5644. DR. HEENA GAVIT:  
SHRIMATI SUPRIYA SULE:  
DR. AMOL RAMSING KOLHE:  
DR. SUBHASH RAMRAO BHAMRE:  
DR. AMAR SINGH:  
SHRI KULDEEP RAI SHARMA:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has constituted Rogi Kalyan Samitis (RKSs) and Hospital Management Societies (HMSs) in rural and urban areas of the country;
- (b) if so, the salient features and guidelines thereof along with the number of RKSs/HMSs presently functioning in the country, State/UT-wise;
- (c) whether it is mandatory to have RKSs/HMSs in all district hospitals for ensuring smooth functioning of National Rural Health Mission (NRHM);
- (d) if so, the number of district hospitals in States/UTs which have RKSs/ HMSs and are taking care of administrative and health related responsibilities; and
- (e) the corrective measures taken by the Government for constitution of RKSs/ HMSs in all the district hospitals in the country?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b) Rogi Kalyan Samities (RKSs) / Hospital Management Committees were introduced in 2005, as a forum to improve the functioning and service provision in public health facilities, increase participation and enhance accountability.

The broad objectives of the RKS is to serve as a consultative body to enable active citizen participation for the improvement of patient care and welfare in health facilities. It consists of members of Local Self-Government Institutions, Non- Governmental Organizations (NGOs), elected public representatives and State Government officials. RKS acts as trustees for the hospitals to manage the affairs of the hospital and is responsible for ensuring provision of better services to patients in the hospital. The guidelines of Rogi Kalyan Samitis have been revised in 2015 for constitution of RKS in all public health facilities at the level of Primary Health Centre and above, which are available in public domain at URL: <https://nhm.gov.in/index1.php?lang=1&level=1&sublinkid=153&lid=229>

Out of 33,261 public health facilities of Primary Health Centre level and above, there are 33,212 RKS constituted across the country as on 31st March, 2019 as per National Health Mission (NHM)-MIS.

(c) & (d): Under NHM, financial support in the form of untied grant is provided to those DHs who have constituted RKS/HMC. State/UT wise details of district hospitals having RKSs/HMSs registered is given at Annexure.

(e): Government of India has from time to time, given instructions to constitute RKS/HMS in all the Public Health Facilities starting from Primary Health Centre level and above including DHs. The status of RKSs/HMSs constituted is regularly monitored.

## Annexure

## Details of Rogi Kalyan Samiti registered (RKSS) under NHM

Sl.no.	State	District Hospitals
1	Bihar	37
2	Chhattisgarh	26
3	Himachal Pradesh	12
4	Jammu & Kashmir	23
5	Jharkhand	24
6	Madhya Pradesh	51
7	Orissa	32
8	Rajasthan	27
9	Uttar Pradesh	165
10	Uttara khand	19
11	Arunachal Pradesh	18
12	Assam	25
13	Manipur	8
14	Meghalaya	11
15	Mizoram	9
16	Nagaland	11
17	Sikkim	4
18	Tripura	6
19	Andhra Pradesh	14
20	Goa	2
21	Gujarat	22
22	Haryana	22
23	Karnataka	32
24	Kerala	53
25	Maharashtra	23
26	Punjab	22
27	Tamil Nadu	31
28	Telangana	6
29	West Bengal	22
30	A&N Island	3
31	Chandigarh	1
32	D&N Haveli	1
33	Daman & Diu	2
34	Delhi	23
35	Lakshadweep	1
36	Puducherry	5
All India		793

Source: NHM-MIS report as on March 2019